

(c) if so, the likely date by which this would be done; and

(d) if not, the reasons therefor and the steps proposed to be taken by Government for ensuring the satisfactory working of the services for telecom. and postal wings in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) to (d). Some of the employees seek transfer from far flung areas in Himachal Pradesh. The cases are decided on merits.

It is not possible to separate circle cadre staff for Himachal Pradesh as there is no separate Postal or Telecom. Circle in Himachal Pradesh.

To ensure satisfactory working of the services in the far flung areas the present rules regarding tenure of staff posted in such areas is being strictly endorsed.

Friends Central Government Employees Co-operative House Building Society

7690. SHRI R.L.P. VERMA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 1753 dated 23rd June, 1980 regarding Arbitration cases against Friends Central Government Employees Cooperative House Building Society and state:

(a) the dates when each of the three arbitration cases were filed with the Registrar, Cooperative Societies, Delhi Administration;

(b) the dates on which notices for preliminary hearing alongwith copies of arbitration application were served on each one of the defendants in each case;

(c) the dates when preliminary hearing under Rule 88(4) was held in each case;

(d) whether the Registrar, after hearing the defendants had recorded

his findings on points mentioned Rule 88(4) (i) to (iv) and fixed any arbitration fees;

(e) if so, the details of findings and scale of arbitration fees in respect of each of the three cases; and

(f) the dates when arbitrator was appointed in each of the three cases?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

Slums in Metropolitan Cities

7691. SHRI VIJAY KUMAR YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any efforts are being made to identify the factors which create slums; and

(b) what is the estimated total slum population in the country?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) It has been estimated that about 20 per cent of the urban population may be living in slums.

Switch over to Assamese in Gauhati University

7692. SHRI SONTOSH MOHAN DEV: Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that University of Gauhati has decided to switch over to only Assamese language from 1982;

(b) the manner in which the Central Government propose to protect the interest of Cachar students where Bengali is recognised as a regional official language both for Government work and medium of instruction: and

(c) whether Government will consider the establishment of a Central University in Cachar where the medium of instruction should be English, Hindi and Bengali to protect the interest of linguistic minorities of Assam?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c). Government have no information about any decision having been taken by the Gauhati University under which Assamese will be the exclusive medium of instruction and examination from 1982. In case any such situation were to develop, necessary action will be taken to remove any difficulties which may arise therefrom. Government have no proposal to establish a Central University in Cachar.

Acquisition of land by D.D.A. for Preet Nagar Cooperative House Building Society, Delhi

7693. SHRI L. S. TUR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any land was acquired by the Delhi Development Authority or Government for the Preet Nagar Cooperative House Building Society located in the trans-Yamuna area, if so, the area thereof;

(b) how much land has been allotted to this Society by the Delhi Administration for construction of houses by their members;

(c) whether the said Society has been exempted from the payment of peripheral charges which have been recovered from other cooperative Societies allotted land in the same area; and

(d) if so, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Central Housing Assistance to States

7694. SHRI T. R. SHAMANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the amount of Assistance given to the Union Territory administrations for House building under different heads during the last three years Union Territory wise; and

(b) what amount was drawn and used by each of the Union Territories?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Representation from owners of shop-cum-residential accommodation in Shiv Market Jangpura, New Delhi

7695. SHRI N. E. HORO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the owners of shop-cum-residential 'C' type accommodation in Shiv Market, Jangpura, New Delhi, have represented to his predecessor jointly for demolition of the dilapidated laterine blocks in the year 1979 and in lieu thereof permitting them to extend their respective portions for provision of kitchen and WC etc;

(b) if so, what action has been taken by his Ministry so far; and

(c) what is the policy of Government in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) and (c). The matter is under consideration and a policy would be evolved keeping in view various issues involved.